

ITEM NO.814

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3860/2023

RAMANAND (SINCE DECEASED) THROUGH HIS LRS

Appellant(s)

VERSUS

HIRA LAL & ORS.

Respondent(s)

IA NO.33621/2025- FOR EARLY HEARING

Date : 01-09-2025 This appln was mentioned today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. Randhir Kumar Ojha, AOR

For Respondent(s) : Ms. Mukti Singh, AOR (Mentioned by)

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 08.10.2025.

I.A. No.33621/2025 stands disposed of.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR